

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 1st August, 2024

No. HCM/A-24/80-Estt(V)/Pt./ : Consequent upon this Registry's advertisement of even no. dated 10th May, 2024 and subsequent notification of even no. dated 12th July, 2024 for Walk-in-Examination, the following candidate is hereby engaged as Chauffeur/Driver (Daily Wager) on Daily Wage Basis@273 per day w.e.f. the date of joining and until further orders. He shall not claim regularization of his service on this purely temporary engagement.

Sl.No.	Regn. No.	Name
1	033	Makusingpu Phaomei

He shall report to the Joint Registrar (Admn./PM&P), High Court of Manipur on or before 05-08-2024.

By order etc.,

Sd/-
(PH. JAPAN SINGH)
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Endt.No. HCM/A-24/80-Estt(V)/Pt./ **15888-900** Imphal, the 1st August, 2024
Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
5. The Private Secretary to Registrar General, High Court of Manipur.
6. All Registrars, High Court of Manipur.
7. All Joint Registrars, High Court of Manipur.
8. All Deputy Registrars, Language Officer (Special Officer), High Court of Manipur.
9. All Assistant Registrars/Court Managers/Sr. Private Secretary/Secretary to Hon'ble Chief Justice, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
11. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/ Librarian/Sr. Grade Translator, High Court of Manipur.
12. Concerned person.
13. The Guard File/Notice Board/Concerned File.

PH. Japan Singh
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

01/8/24